

ITEM NO.57

COURT NO.13

SECTION XI

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 26543/2015

(Arising out of impugned final judgment and order dated 13/08/2015 in WP No. 59582/2009 passed by the High Court Of Judicature at Allahabad)

DR. D C SRIVASTAVA

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(With appln. (s) for exemption from filing O.T. and permission to file lengthy list of dates and interim relief and office report)

WITH SLP(C) No. 26635/2015

(WITH APPLN. (S) FOR exemption from filing O.T. and impleadment and permission to file lengthy list of dates and Interim Relief and Office Report)

Date: 27/03/2017 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ADARSH KUMAR GOEL
HON'BLE MR. JUSTICE UDAY UMESH LALIT

For Petitioner(s)
(SLP 26543/15)

Mr. Sanjiv Sen, Sr. Adv.
Mr. Arvind Varma, Sr. Adv.
Mr. Gautam Awasthi, Adv.
Mr. Rajes K. Shukla, Adv.
Mr. Ayush Choudhary, Adv.
Mr. Tushar Gupta, Adv.
Mr. Ashutosh Mishra, Adv.
Mr. Rahul Aggrwal, Adv.
Mr. Gaurav Agarwal, Adv.
Ms. Sukanya Basu, Adv.

(SLP 26635/15)

Mr. Rakesh K. Khanna, Sr. Adv.
Ms. Vibha Dwivedi, Adv.
Mr. Siddharth Krishna Dwivedi, Adv.
Mr. Shail Kumar Dwivedi, Adv.

For Respondent(s)

Mr. P.N. Misra, Sr. Adv.
Mr. Abhishek Kumar Singh, Adv.
Mr. Abhish Kumar, Adv.

Mr. T. N. Singh, Adv.
Mr. G.K. Malviya, Adv.

Mr. Vikas K. Singh, Adv.
Mr. G.K. Malviya, Adv.

Mr. Shail Kumar Dwivedi, Adv.

Mr. Yatish Mohan, Adv.
Ms. Vinita Y. Mohan, Adv.
Ms. Reena Yadav, Adv.
Mr. Kedar Nath Tripathy, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Heard.

Leave granted.

Interim order to continue.

(MAHABIR SINGH)
COURT MASTER

(VEENA KHERA)
COURT MASTER